

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3894
ANSWERED ON 21/12/2021

FUNDS FOR MGNREGS AND CONSTRUCTION WORK IN BIHAR

3894. SHRI MAHABALI SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds sanctioned for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country for the current year have been released;
- (b) if so, the details thereof;
- (c) whether the funds sanctioned for MGNREGS and construction work in Bihar particularly in Karakat Parliamentary Constituency have been released;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground.

State/UT-wise details of funds sanctioned/released under Mahatma Gandhi NREGS in current financial years 2021-22 (as on 16.12.2021) is given at **Annexure**.

(c) to (e) The funds under Mahatma Gandhi NREGS is released as per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. Wage payment is directly released into the accounts of beneficiaries through Direct Benefit Transfer (DBT) and funds for material component are released to the State Treasury under the Scheme. Under Mahatma Gandhi NREGS no fund is directly released to District/ Constituency.

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3894
dated 21.12.2021

State/UT-wise details of funds sanctioned/released under Mahatma Gandhi NREGS in current financial years 2021-22 (as on 16.12.2021)		
Sl. No.	State/UT	Fund released (Rs. in crore)
1	Andhra Pradesh	6625.20
2	Arunachal Pradesh	262.82
3	Assam	1482.46
4	Bihar	4296.26
5	Chhattisgarh	2276.65
6	Goa	0.00
7	Gujarat	1296.88
8	Haryana	523.36
9	Himachal Pradesh	657.30
10	Jammu & Kashmir	372.10
11	Jharkhand	2095.47
12	Karnataka	4264.18
13	Kerala	2327.53
14	Madhya Pradesh	6217.69
15	Maharashtra	1275.29
16	Manipur	333.09
17	Meghalaya	687.81
18	Mizoram	358.96
19	Nagaland	338.75
20	Odisha	4411.01
21	Punjab	973.43
22	Rajasthan	7177.35
23	Sikkim	61.12
24	Tamil Nadu	6924.27
25	Telangana	3800.64
26	Tripura	742.51
27	Uttar Pradesh	6413.91
28	Uttarakhand	434.49
29	West Bengal	7472.42
30	Andaman & Nicobar	7.63
31	Dadra & Nagar Haveli & Daman & Diu	0.00
32	Lakshadweep	0.00
33	Puducherry	10.65
34	Ladakh	36.42
Total		74,157.63
